

Statement

List of the firms against whom action has been initiated to ban business activities

S.No. Name of the firms and their addresses.	
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1.	M/s Sterlite Industries (India) Ltd., 903-905, Tolstoy House, Tolstoy Marg, New Delhi-110 001.
2.	M/s Birla Ericsson Optical Ltd., P.O. Chorhata, Udhyog Vihar, Rewa-486 006 (MP)
3.	M/s Himachal Futuristic Communications Ltd., 8, Commercial Complex, Masjid Moth, Greater Kailash-II, New Delhi-110 048.
4.	M/s Bhillai Wires Ltd., (Optical Fibre Cable Division), K-33, Opp. Balaji Estate, Kalkaji, New Delhi.
5.	M/s Aksh India Ltd., 9-D, Atma Ram House, Tolstoy Marg, New Delhi-110 001.
6.	M/s Uniflex Cable Ltd., 147, Sagar Bhawan, Princess Street, Mumbai-400 002.
7.	M/s VHEL Industries Ltd., A-287, New Friends Colony, New Delhi-110 065.
8.	M/s Gujarat Optical Communications Ltd., 507, Hare Krisahna Complex, Pritamnagar, Ashram Road, Ahmedabad-380 006.
9.	Surana Telecom, Ltd., Plot No. 214-215, Phase-II, IDA Chalapally, Hyderabad-500 051.
10.	M/s Plasmac Machine Mfg. Co. Pvt. Ltd., Shyam Nagar, Majls Wada, Jogeshwar (East), Mumbai-400 060.
11.	Siemens, 215/70/2/1, Sarai (Saahjl), Malviya Nagar, Box No. 7320, New Delhi-110 001.

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12.	R.P.G. Telecom., Partap Building, 1st Floor, N-83, Connaught Circus, New Delhi-110 001.
13.	M/s Telematics Systems Limited, P.B. No. 978, Mount Poonamalle Road, Nandambakkam, Chennai-600 089.
14.	M/s Advance Radio Masts Ltd., (M/s. ARM Ltd.) 7-139, Habsiguda Cross Road, Hyderabad-500 007.

Installation of STD/PCO

5261. SHRI I.D. SWAMI: Will the Minister of COMMUNICATIONS be pleased to refer to the answer given to Starred question No. 198 dated 6.3.1997 regarding "Installation of STD/PCOs" and to State.

(a) whether in Karnal SSA instead of two there are 3 non-official members;

(b) whether one of the three members has been included despite the fact that neither the M.Ps. from Karnal nor Kurukshetra constituencies have recommended his name, which covers the complete area of SSA Karnal;

(c) if so, the circumstances and manner the third member has been nominated on SSA Karnal;

(d) whether there is any proposal to enquire into the matter and to remove the third member from SSA Karnal forthwith; and

(e) if not, the reasons thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) and (b) Sir, the number of non-official members is not fixed for any SSA. All the three members of Karnal SSA STD/PCO allotment committee have been duly recommended by the Members of Parliament representing the SSA in full or partly.

(c) Part of Sonapat and Hissar constituency also overlaps with the jurisdiction of Karnal SSA. The third member has been recommended by the M.Ps. from the above constituencies.

(d) and (e) Does not arise.

Appointment of SC/ST Sportsmen

5262. SHRIMATI LAKSHMI PANABAKA: Will the Minister of RAILWAYS be pleased to state: